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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

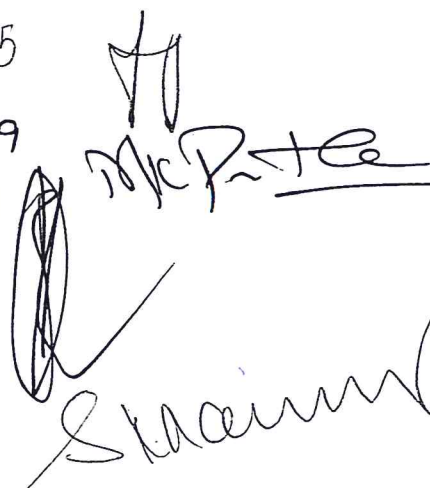
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/30/2017
NAME OF THE TRANSFEROR : K. GOMATHESWARAN
NAME OF THE TRANSFERRE : CRAFTSMAN AUTOMATION PVT LTD +7
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYA SHANKAR Adv for petitioner R. Vidhya Shankar
 2. H. Karthik & co. Adv. for R3, R4 & R5
U. Han Kumar, Suraj C
 - 3) K. S. Ravichandran P. cs. } for R1, R7, R8 & R9
M. K. Pruthi (for proposed parties)
for CSR no.
 - 4) S. Manjula Devi Adv. for R2
lead by Senior Adv. Shankararayanan
- 
Shankar

ORDER

Counsels representing both the parties are present. Counsel for petitioner made submissions in CA 203/2017. Heard all the counsels. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)